Annexure-7

Name of the corporate debtor: HYBRO FOODS PRIVATE LIMITED CIN:-U15100MH1997PTC112310

Date of commencement of CIRP: 27-03-2025

List of Creditors as on 26-04-2025 (Based on the claim received upto 26-04-2025)

List of Operational creditors (Government Dues)

| | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | | | | | 1 | | |
|---------|---------------------------------|---------------------------|----------------|-----------------------------|--------------------|-----|-----|------------------------------|--------------------------|-------------------------------------|---|------------------------------|---|--------------------|
| Sr. No. | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | by | | Whether related party? | % voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| 1 | Income Tax Depart ment | Note 1 | 584683.00 | 584683 | Unsecured | Nil | Nil | No | | - | - | | 0.00 | |
| 2 | DGFT | 17-04-2025 | 10480752.00 | 10480752 | Unsecured | Nil | Nil | No | | - | - | | 0.00 | |
| 3 | GST | 21-04-2025 | 1619372.00 | 1619372 | Unsecured | Nil | Nil | No | | - | - | | 0.00 | |
| | | | | | | | | | | | | | | |
| | Total | | 1,26,84,807.00 | 1,26,84,807.00 | - | - | - | - | - | - | - | - | - | |

Note 1 : All the above claims have been admitted in accordance with regulation 12(2)(c) of the liquidation process regulations which provides that where a stakeholder does not submit its claim during liquidation process the claim submitted by such a stakeholder, and duly collated by a IRP/ RP, as the case may be, during the CIRP under the IBBI (Insolvency resolution process for corporate persons) Regulations, 2016, shall be deemed to be submitted under the section 38 of the code.